

mendations contained in their Sixth Report (Ninth Lok Sabha) on Oil & Natural Gas Commission-Construction of NR-1 and NH well platforms

Report (Hindi and English versions) of the Committee on Subordinate Legislation

14.21 hrs.

- (2) Eleventh Report on Action Taken by Government on the recommendations contained in their Ninth Report (Ninth Lok Sabha) on Oil & Natural Gas Commission-Avoidable payment of Rs 89 06 lakhs made to a foreign contractor beyond the terms of the contract

COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

Minutes

[English]

SHRI PROBIN DEKA (Mangaldoi) Sir, I beg to lay on the Table Minutes (Hindi and English versions) of the sitting of the Committee on Absence of Members from the Sittings of the House held on the 18th March, 1993

14.21 1/2 hrs.

- (3) Twelfth Report on Action Taken by Government on the recommendations contained in their Seventh Report (Tenth Lok Sabha) on Coal India Limited

PETITIONS

(i) **Seeking promission for starting building activities on the land owned by the Jaggivan Corporation House Building Society**

[English]

SHRI PIYUSTIRKEY (Alipurduars) Sir, I beg to present a petition signed by Shri Raj Baldev and other members of the Jag Jwan Cooperative House Building Society seeking permission for starting building activities on the land owned by them located at Vasant Kunj, Mehrauli, New Delhi

(ii) **Difficulties in implementing Rules made under Presentation of food Adulteration Act in Respect of products "Chakka" and "Shrikhand"**

SHRI RAMKAPSE (Thane) Sir I beg to present a petition signed by Shri Atul Kothari and Shri Sanjay Kumbhojkar Directors, Sangli and Kolhapur Zilla Dugdha Vyavasayik Sanghatana, Sangli (Maharashtra) regarding difficulties in implementing Rules made under Prevention of Food Adulteration Act in respect of their products "Chakka" and "Shrikhand"

14.20 1/2 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

Eighth Report

[English]

SHRI SHRAVAN KUMAR PATEL (Jabalpur) Sir, I beg to present the Eighth